

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 20.11.2019 (WEDNESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 962 of 2019	Uniexcel Developers Pvt. Ltd. Vs. Uniexcel Ltd.	Saurabh Kalia	Bhuvan Gugnani
2.	Comp. App. (AT) (Ins) No. 969-970 of 2019	Jai Kishan Gupta. Vs. Green Edge Buildtech LLP & Anr.	S. Mishra	Varun Jain –R1 C.S. Gupta-R2, Anirban Bhattacharya-R3
3.	Comp. App. (AT) (Ins) No. 1047 of 2019	Monica Ramesh Shah Vs. Al Fara' A Properties Pvt. Ltd.	Shardul S. Shroff	

02:00 PM

For Hearing (Part Heard)

4.	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Akansha Kaushik-R1 Aman Khan-IRP
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By Order

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Registrar